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**IN THE HIGH COURT OF BOMBAY AT GOA**

**WRIT PETITION NO.409 OF 2020**

Shri Lavoo Mamledar ] ... Petitioner

vs.

Maharashtra Gomantak Party & Ors.]... Respondents

Mr.Gaurish Agni a/w Tanmai Gawas for the Petitioner.

**CORAM : N.R.BORKAR, J.**

**DATE : 30TH DECEMBER, 2020.**

**(VACATION COURT THROUGH V.C.)**

**P.C.**

At the request of learned counsel for the Petitioner, stand over to  
5<sup>th</sup> January, 2021.

**[N.R.BORKAR, J]**